

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 321/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: M/s. RRK Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

TCSP No. 315/230-232/NCLT/MB/MAH/2017  
TCSP No. 316/230-232/NCLT/MB/MAH/2017  
TCSP No. 317/230-232/NCLT/MB/MAH/2017  
TCSP No. 318/230-232/NCLT/MB/MAH/2017  
TCSP No. 319/230-232/NCLT/MB/MAH/2017  
TCSP No. 320/230-232/NCLT/MB/MAH/2017  
TCSP No. 321/230-232/NCLT/MB/MAH/2017  
TCSP No. 322/230-232/NCLT/MB/MAH/2017  
TCSP No. 323/230-232/NCLT/MB/MAH/2017  
TCSP No. 324/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 04.01.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)